Central Administrative Tribunal Principal Bench: New Delhi

OA 2681/92

New Delhi this the 13th day of March 1997.



Hon'ble Mr Justice K.M. Agarwal, Chairman Hon'ble Mr N. Sahu, Member (A)

Shri Fisrat Ali S/o Sh. Allahdin Ex. Gangman Under PWl Rajakasahaspur R/o 218/A-2 Janakpuri New Delhi.

... Applicant.

Versus

Union of India through

- 1. General Manager Northern Railway Baroda House New Delhi.
- 2. Divisional Railway Manager Northern Railway Moradabad
- 3. Assistant Engineer Northern Railway Chandausi.

... Respondents.

(By advocate: Shri B.K.Aggarwal)

ORDER (Oral)

Hon'ble Mr Justice K.M.Agarwal, Chairman

None is present for the applicant. Respondents are represented by Shri B.K.Aggarwal. On the previous date of hearing also, no one appeared on behalf of the applicant. It appears that the applicant is no longer interested in prosecuting this matter. Accordingly, it is hereby dismissed for want of prosecution.

(K.M.Agarwal)

Chairman

(N. Sahu) Member (A)